

FORM 'E'
Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 253 / RTI
Dated 27/03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Mr. Jeherul Islam,
Village-Agdala, Baihata Chariali,
Kamrup(Rural), Assam.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 203/2023-24 dated 01/03/2024

Sir,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 175/- (One hundred seventy five) only (i.e. @ Rs. 5/- per sheet x 35 sheets), by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court. Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

Encl: As stated above

Jeherul Islam
28/3/2024

[Signature] 27/03/2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

[Signature]
27/3/2024



FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 251 / RTI
Dated 27 / 03 / 2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Mr. Prasanta Kumar Das,
Village-Pathsala,
Jyotinagar, Assam.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 204/2023-24 dated 01/03/2024

Sir,


Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 225/- (Two hundred twenty five) only (i.e. @ Rs. 5/- per sheet x 45 sheets), by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Encl: As stated above

Prasanta Kumar Das
Das
30/3/2024

Yours sincerely,


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

27/3/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 255/ RTI
Dated 27/03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Mr. Shivjyoti Barman,
House No-3, Santipur Hill side,
PNGB Road, Kamrup (Metro),
Assam-781009.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 205/2023-24 dated 01/03/2024


Sir,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs.175/- (One hundred seventy five) only (i.e. @ Rs. 5/- per sheet x 35 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.


Encl: As stated above

Yours sincerely,


27/03/2024

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

Received
Bidisha Barman
(on behalf of
Shivjyoti Barman)
28/03/2024.


27/3/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 256 / RTI
Dated 27 /03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Ms. Bidisha Barman,
House No-3, Santipur Hill side,
PNGB Road, Kamrup (Metro),
Assam-781009.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 206/2023-24 dated 01/03/2024


Madam,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs.335/- (Three hundred thirty five) only (i.e. @ Rs. 5/- per sheet x 67 sheets) by Pay Order / DD, in favour of 'Registrar General; Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.


Further, you are informed not to share your answer sheets with third party.

Encl: As stated above

Yours sincerely,

 27/03/2024

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

 27/3/2024

Received
Bidisha Barman
28/03/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 251 / FTI
Dated 27/03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Ms. Mouchumi Sarmah,
Vill-Aradhal, Jyoti Nagar,
P.O.-Dhemaji,
Pin-787057.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 207/2023-24 dated 01/03/2024

Madam,


Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 390/- (Three hundred ninty) only (i.e. @ Rs. 5/- per sheet x 78 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

Encl: As stated above

Received by
Mouchumi Sarmah
28/03/2024


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

27/03/2024

FORM 'E'

Form of supply of Information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 218 / RTI
Dated 22 /03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Mr. Bijoy Ahmed,
Vill & P.O.- Saniyadi,
P.S.- Hajo, Kamrup,
Assam-781102.

Sub: Information under RTI Act.


Ref: Your RTI application regd. vide ID No. 208/2023-24 dated 01/03/2024

Sir,

Photocopies of your answer scripts in respect of Stenographer Grade III 2023, are ready to be provided as per your request. You are to pay cost of Rs. 50/- (Fifty) only (i.e. @ Rs. 5/- per sheet x 10 sheets), by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

*Sent online
on 28/3/2024*

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 258 / RTI
Dated 27 /03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Ms. Banasree Hazarika,
Vill-Deb Narikali, P.S.- Kampur,
P.O.- Deb Narikali, Dist-Nagaon,
Pin-782426, Assam.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 209/2023-24 dated 01/03/2024

Madam,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 255/- (Two hundred fifty five) only (i.e. @ Rs. 5/- per sheet x 51 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

Encl: As stated above

Banasree Hazarika
04.04.2024

[Signature]
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

[Signature]
27/3/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/259 / RTI
Dated 27/03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Ms. Sivani Gogoi,
House No-7, Machkhowa,
A.T. Road, Near Usha Building,
Guwahati -781009.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 210/2023-24 dated 01/03/2024

Madam,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 240/- (Two hundred forty) only (i.e. @ Rs. 5/- per sheet x 48 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Encl: As stated above

Sivani Gogoi
28/03/2024

Yours sincerely,

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

27/03/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 260 / RTI
Dated 27 /03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Mr. Zahid Athar Laskar,
House No-14, Citizen Lane,
Fakhruddin Ali Ahmed Nagar,
Assam-781023.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 212/2023-24 dated 01/03/2024


Sir,


Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs.345/- (Three hundred forty five) only (i.e. @ Rs. 5/- per sheet x 69 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

Encl: As stated above


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


27/3/2024

Received
Zahid
11/4/24


FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/ 236 / RTI
Dated 11/03/2024

To,

Ms. Sona Saha,
Salbari Pipeline, Ward No-12,
Near Pratimaloy building, Bongaigaon-783380.

1. Please refer to your RTI application registered as I.D. Number 213/2023-24 dated 29/02/2024 addressed to undersigned seeking legal opinion over certain issues.
2. The question demands opinion of the PIO and under the provision of RTI Act, 2005, the PIO cannot render his opinion as information. Hence, no information can be furnished in this regard.


11-03-2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.


FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/ 235/ RTI
Dated 07.03/2024

To

Ms. Moonmoon Laskar
House no-5, Shanti path, Jayanagar
Khanapara-781022

1. Please refer to your RTI application registered as I.D. Number 214/2022-23 Dated 01/03/2024 addressed to undersigned regarding supply of information relating to Shamima Jahan, who is recently recommended as a Judge.
2. The information sought for is not maintained by this Registry. Kindly note that information as it exists only to be provided under the RTI Act.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati. 07.03.2024

FORM 'E'
Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2024-25/ 04 / RTI
Dated 3 /04/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Ms. Jonali Borah,
VIII-Bongaon, Norakonwar,
P.O.- Rahdhala,
Golaghat, Pin- 785622.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 215/2023-24 and 217/2023-24 dated
04/03/2024


Madam,

Photocopies of your answer scripts in respect of AJS Grade-III, 2021 and AJS Grade-III, 2023 are ready to be provided as per your request. You are to pay cost of Rs. 445/- (Four hundred and forty five) only (i.e. @ Rs. 5/- per sheet x 89 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(I)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

Encl: As stated above


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

Received
Jonali Borah
06-04-2024

03-04-2024
3/4/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2024-25/ 05 / RTI
Dated 3/04/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Ms. Jayasri Patowary,
Vill-Loch, P.O.- Loch,
P.S.-Baihata chariali,
Pin- 781381.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 216/2023-24 and 218/2023-24 dated
04/03/2024

Madam,


Photocopies of your answer scripts in respect of AJS Grade-III, 2021 and AJS Grade-III, 2023 are ready to be provided as per your request. You are to pay cost of Rs. 480/- (Four hundred eighty) only (i.e. @ Rs. 5/- per sheet x 96 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

Encl: As stated above

Received by
Jayasri Patowary
04.04.2024


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

03-07-2024
3/4/2024



FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 261 / RTI
Dated 30/03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Ms. Disha Dey,
House No-3, Barsapara,
Opp. ACA Stadium,
Guwahati -781018.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 219/2023-24 dated 04/03/2024

Madam,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 200/- (Two hundred) only (i.e. @ Rs. 5/- per sheet x 40 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

Encl: As stated above

Disha Dey

Disha Dey

30/03/24

[Signature] 30.03.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

[Signature]
30/3/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 262/ RTI
Dated 30/03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Ms. Dharitri Das,
House No-14, Chandmari Colony,
Chandmari, Kamrup (Metro),
Guwahati -781003.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 220/2023-24 dated 04/03/2024


Madam,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 250/- (Two hundred fifty) only (i.e. @ Rs. 5/- per sheet x 50 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.


Further, you are informed not to share your answer sheets with third party.

Encl: As stated above

Yours sincerely,


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

Received by
Dharitri Das


30/3/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 6 / RTI
Dated 3 /01/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Mr. Tonmoy Deka,
House No-20, Dharma Sarma Path,
Birubari, Guwahati-781016.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 221/2023-24 dated 04/03/2024


Sir,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 240/- (Two hundred forty) only (i.e. @ Rs. 5/- per sheet x 48 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

Encl: As stated above


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

04
3/4/2024

Tonmoy Deka
4/4/2024
Tonmoy Deka



FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 07 / RTI
Dated 3 /04/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Ms. Nabanita Baishya,
House No-2, 4th Byelane,
Narikolbari, Joya Path,
Guwahati-781024.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 222/2023-24 dated 05/03/2024


Madam,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 70/- (Seventy) only (i.e. @ Rs. 5/- per sheet x 14 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Encl: As stated above

Yours sincerely,


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

03-04-2024
3/4/2024

Nabanita Baishya.
05/04/2024



FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 08 / RTI
Dated 3/04/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Mr. Arifuddin Ahmed,
Vill+P.O.-Sonkuchi,
Barpeta-781314.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 223/2023-24 dated 05/03/2024

Sir,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 200/- (Two hundred) only (i.e. @ Rs. 5/- per sheet x 40 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Moreover, the additional information are furnished as follows:

1. Regarding the provision of any miscalculation of marks in the answer sheets pertaining to Paper I, II, III & IV, if any mistake in calculation of mark is found or the total calculated marks is not in unison with the marks provided in the marks statement (published with the Final result notification), then the applicant may apply for due correction of his/her marks and due merit will be given for any such prayer.
2. In case of any answer is not properly checked, the following conditions may arise from the asked statement:
 - A) If the answer is completely not checked or unmarked by the evaluator, then the applicant may make a prayer.
 - B) If the answer is checked and marked by the evaluator, then there is no provision for re-evaluation. The same has been prescribed in the **Hon'ble**

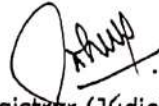


Supreme Court's order in "Himachal Pradesh Public Service Commission Vs. Mukesh Thakur and Another, (2010) 6 SCC 759".


Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

Encl: As stated above

 03-04-2024

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


3/4/2024

*Aij Ahmed (Asst.)
Received on 4/3/2024*

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/263/ RTI
Dated 30/03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Mr. Saurav Goyal,
House No-10, Unique Heights,
Fourth Floor, Kundil Path,
Rukmininagar, Last Gate,
Assam-781006.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 224/2023-24 dated 05/03/2024


Sir,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 405/- (Four hundred five) only (i.e. @ Rs. 5/- per sheet x 81 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.


Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

Encl: As stated above


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

sent online
on 30/3/2024


30/3/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/264 / RTI
Dated 30/03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Ms. Himashree Misra,
Shine Heaven Apartment,
Panjabari, Bagharbari road,
Assam-781071.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 225/2023-24 dated 06/03/2024

Madam,


Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 405/- (Four hundred five) only (i.e. @ Rs. 5/- per sheet x 81 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

Encl: As stated above

Received for
Dharitri Das


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

File
30/3/2024



FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 265 / RTI
Dated 30/03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Ms. Sangrila Brahma,
Rowta Chariali, Dist-Udalguri,
P.O.- Rowta, Pin-784508.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 226/2023-24 dated 07/03/2024

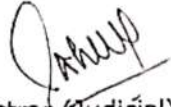
Madam,


Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 205/- (Two hundred five) only (i.e. @ Rs. 5/- per sheet x 41 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

End: As stated above


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


30/3/2024

Received by
husband.
Dartem Borgyony.
2/4/24 9706921629



FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 4/2022-23/242 RTI
Dated 16/03/2024


To,

Mr. Shreyas Narla,
Flat 301, Aakruti Presidency, St. No. 4, Czech Colony,
Sanathnagar, Hyderabad, Pin-500018,
E-mail: shreyasnarla1@gmail.com

1. Please refer to your RTI application registered vide I.D. Number 227/2023-24 dated 06/03/2024 forwarded to undersigned seeking information relating to Habeas Corpus petitions.
2. The information asked for is as follows:
 - A. Not applicable.
 - B. Gauhati High Court does not have distinct classification for Habeas Corpus petitions. However, there are separate code to classify these petitions, those are as follows
 1. Code-10190 Habeas Corpus - Non-production of a person before the Magistrate after arrest.
 2. Code-10192 Death after detention in Custody.
 3. Code-10193 Other Habeas Corpus petitions.
 4. Code-10193 PIL
 - C. Relates to Supreme Court.
 - D. A separate sheet containing sought for information in tabular format is attached herewith (**Annexure A**)

Encl: As stated above


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.


16/3/2024

O/C

FORM 'D'
Rejection Order
[Rule 4(ii)]

No HC.XXXV- 01/2023-24/237/ RTI
Dated 11/03/2024

To,

Mr. Pradip Kalita,
S/o Kon Kalita,
Vill: Dhakanabari, P.O. & P.S-Abhayapuri,
Bongaigaon-783383.

✓
12-3-24


1. Please refer to your application I.D. No 228/2023-24 Dated 06/03/2024 addressed to the undersigned regarding supply of information relating to transfer policy for the staff of the subordinate courts in Assam.

2. The information asked for cannot be supplied due to following reason:-

With reference to the above, this is to inform you that the requisite fee of Rs 10/- paid through 'Court Fee', ought to have been paid through Cash/Demand Draft/Pay order. The Demand Draft/IPO shall be in favour of Registrar General, Gauhati High Court & payable at Guwahati.

Hence, your application is rejected for not complying with Rule 9(iii) of the Gauhati High Court (Right to Information) Rules, 2008. The Court fee so enclosed with your application is returned herewith. You may resubmit the application after rectifying the aforementioned deficiency.

Enco : As stated above


11-03-2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

11/3/2024



FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 4/2022-23/241/ RTI
Dated 15/03/2024

To,

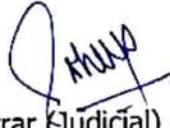
Mr. Ashween Vinod Agnihotri,
Ganesh Nagar, Revenue Colony, Gondia,
District- Maharashtra, Pin- 441601.

1. Please refer to your RTI application registered vide I.D. Number 229/2023-24 dated 01/03/2024 forwarded to undersigned seeking information relating to all cases from the year 1950 till date in various Courts of the Country.

2. The information asked for is as follows:

Sought for information in respect of data of all cases from 1950 to till date for all the Courts of this Country is not available with the Registry except pending cases with the High Court. Detailed information regarding pending cases of the Gauhati High Court is available with the Gauhati High Court official website and number of pending cases in the Gauhati High Court and all Subordinate Courts under its jurisdiction are also available at the official website of the Gauhati High Court. You may access the said information by following the link:-

<https://ghconline.gov.in/>


15-03-2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 4/2022-23/239/ RTI
Dated 13/03/2024

To,

Mr. Gopikrishna,
9 SP Nagar, Kavundampalayam,
Coimbatore, Tamil Nadu
E-mail: 6380jio@gmail.com

1. Please refer to your RTI application registered vide I.D. Number 230/2023-24 dated 12/03/2024 forwarded to undersigned seeking information relating to pendency of cases.
2. The information asked for is as follows:
Number of pending cases as on 31/01/2024.

Gauhati High Court	Number of pending cases	Subordinate courts	Number of pending cases
Principal Seat	46293	Assam	449954
Kohima Bench	935	Nagaland	3962
Aizwal Bench	540	Mizoram	6375
Itanagar Bench	1562	Arunachal Pradesh	16561


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/266 / RTI
Dated 30/03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Ms. Purbaja Sarmah,
B.B. Road, Amulapatty,
Nagaon, Assam.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 231/2023-24 dated 13/03/2024

Madam,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 140/- (One hundred forty) only (i.e. @ Rs. 5/- per sheet x 28 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

Encl: As stated above

*Received by
P. Sarmah*

[Signature]
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

*File
30/3/2024*



FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 267 / RTI
Dated 30/03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Ms. Anusuya De,
House No-47, Srikanta Dutta Path,
Lalganesh, Odalbakra,
Guwahati-781034.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 232/2023-24 dated 09/03/2024


Madam,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 270/- (Two hundred seventy) only (i.e. @ Rs. 5/- per sheet x 54 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Encl: As stated above

Yours sincerely,


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

30/03/2024

30/03/24

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 268 / RTI
Dated 30/03/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Mr. Abhijit Mena,
House No-113, Luitpur,
Kharghuli, Guwahati-781004.

Sub: Information under RTI Act.


Ref: Your RTI application regd. vide ID No. 233/2023-24 dated 13/03/2024

Sir,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 320/- (Three hundred twenty) only (i.e. @ Rs. 5/- per sheet x 64 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,


30.03.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

Encl: As stated above

Received
Abhijit Mena
30.03.2024
Paid

30/03/2024

FORM 'E'

Form of supply of Information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2024-25/ 62 / RTI
Dated 02/04/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Mr. Rizwan Choudhury
Hayat Apartment, Ulubari, Ghy-07

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 234/2023-24 dated 14/03/2024


Sir,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 220/- (Two hundred twenty) only (i.e. @ Rs. 5/- per sheet x 44 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

Encl: As stated above


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati
02.04.2024


08/04/2024

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/ 11 / RTI
Dated .4./04/2024

To,

Mr. Laishram Ratan Singh
Khangabok Khullakpam leikai
Thoubal – 795138

1. Please refer to your RTI application registered as I.D. Number 235/2023-24 Dated 13/03/2024 addressed to undersigned seeking misc. information relating to rule adopted by DPC of the Gauhati High Court (P.S.).

2. The information asked for is as follows.

1. Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967 is adopted by the Departmental Promotion Committee of the Gauhati High Court (Principal Seat) and permanent Benches for Departmental Promotion of its employees, details of the rules are available in the website of the Gauhati High Court.

With respect to the selection by Departmental Promotion Committee, **"Merit-cum-seniority"** has been fixed as the parameter by Hon'ble the Chief Justice for proper and uniform execution of the promotion in respect of the Officers and ministerial staff of the Gauhati High Court where ACR of last 05 (five) years shall be considered, total marks in the ACRs has been fixed at 30 and 30 marks has been allotted to interview/viva-voce to assess the overall personality of the Officer/Staff in the said process, copy of the Notification dated 02.03.2021 enclosed herewith.


However, the criteria for promotion in respect of the non-ministerial staff (Record Assistant, Fax Operator etc.) of the Gauhati High Court has been fixed as "Seniority-cum-merit and literacy" and ACR of last 05 (five) years shall also be taken into account vide Resolution dated 11.05.2023, copy of the Resolution enclosed herewith.



2. Gauhati High Court (Principal Seat) and permanent Benches do not follow or bounded by the '*revised guidelines to be observed by departmental promotion committees*', issued by DoPT, Ministry of Personnel, Public Grievances & Pensions, Govt. of India vide its O.M. No. 35034/7/97-Estt (D), dated 08.02.2002.

However, in respect of the '**Selection**', the Hon'ble Chief Justice of the Gauhati High Court in exercise of the powers conferred by Art. 229 of the Constitution of India make the following Rules to regulate the appointments of persons to and the conditions of service and the conduct of the persons borne on the establishment of the High Court, copy of the Service Rules, 1967 is available in the website of the Gauhati High Court.

3. There is equivalent mark weightage against the grading in ACR (annual confidential report) such as Outstanding, Very Good and Good etc as per this Registry Notification No. HC.V-105/2013/143/Estt. Dated 2nd March, 2021, copy of the Notification enclosed herewith.
Presently, there exist no such rules or guidelines for awarding marks for grading in Annual Confidential Report (ACR).


04.04.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 4/2024-25/ 16 / RTI
Dated 8./04/2024

To,

Mr. Gautam Paul
Gauhati High Court, Guwahati


1. Please refer to your RTI application registered vide I.D. Number 236/2023-24 dated 14/03/2024 forwarded to undersigned seeking information relating to marks obtained by the candidates of Court Master interview.
2. The information asked for is as follows:

Interview marks of the applicant in the interview held on 15/02/2024 & 20/02/2024

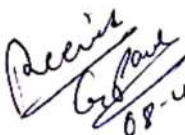
Name & designation	Marks obtained in interview (out of 30)
Goutam Paul, SJA	20

Kindly, note that interview marks of all other candidates cannot be disclosed, as it falls under "Third Party Information" of Section 11 of the RTI Act.

Yours' sincerely


08-04-2024

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.


08-4-24

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.XXXV - 14/2023-24/ 14 /RTI

Dated Guwahati, ..8./04/2024

From : Sri S. Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court-781001

To : The District and Sessions Judge,
Dhubri / South Salmara-Mankachar

Sub: Request for information under Right to Information Act, 2005.


Ref: RTI application by Ms. Sona Saha, Regd. Vide ID No. 213/2023-24
Dated 29/02/2024.

Sir,

With reference to the subject cited above, I am forwarding herewith a RTI application by Mr. Sona Saha, for taking necessary action from your end as the subject matter seems to fall under your jurisdiction. Reply, if any, may directly be sent to the applicant.

Yours faithfully,

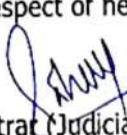
Encl: As stated above.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

Memo No. HC.XXXV -14/2023-24/ 15 / RTI, dated the 8 /04/2024

Copy to:

Ms. Sona Saha, Salbari Pipeline Ward No-12, Near Partimaloy Building,
Bongaigaon-783380. Contact No- 9864483104. She is requested to approach
the abovementioned PIO for getting the information in respect of her queries.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

FORM 'E'

Form of supply of Information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2024-25/ 03 / RTI
Dated 02/04/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Ms. Needa Islam
Flat no-4A, Iswar Heritage Housing Society
Latasil, Ghy-01

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 238/2023-24 dated 14/03/2024


Madam,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 535/- (Five hundred thirty five) only (i.e. @ Rs. 5/- per sheet x 107 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with thirld party.

Yours sincerely,

Encl: As stated above


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

*Received by
Abhijit Nune
03.04.24*



FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 4/2024-25/ 13 / RTI
Dated 9../04/2024

To,

Ms. Somila
Mir Building, GNB Road, Ghy-01


1. Please refer to your RTI application registered vide I.D. Number 239/2023-24 dated 15/03/2024 forwarded to undersigned seeking information relating to appointment to the post of Deputy Registrar (J) , Itanagar Permanent Bench.

2. The Information asked for is as follows:

Copies of the recommendation for promotion to the post Deputy Registrar (J), Itanagar Permanent Bench is attached herewith.

Yours' sincerely

Encl: As stated above


05-04-2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

*Received
Somila
09/04/2024*

FORM 'B'
Form of supply of information to the applicant
[Rule 4(iv)]


No HC. XXXV- 4/2022-23/24/ RTI
Dated 16/03/2024

To,

Mr. Aniruddh Pandya,
Jain Colony Part I, Uttam Nagar,
New Delhi-110059
E-mail: aniruddhpandya123@gmail.com

1. Please refer to your RTI application registered vide I.D. Number 240/2023-24 dated 16/03/2024 forwarded to undersigned seeking information relating to pendency of cases.
2. The information asked for is as follows:
Number of pending cases as on 31/12/2023.

Gauhati High Court	Number of pending cases
Principal Seat	46221
Kohima Bench	928
Aizwal Bench	542
Itanagar Bench	1545


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 10 / RTI
Dated 4 /04/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Mr. Tirap Kakati,
Sankardev Nagar, Ward No-5,
P.O.-Morigaon, Pin-782105.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 241/2023-24 dated 17/03/2024


Sir,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 215/- (Two hundred fifteen) only (i.e. @ Rs. 5/- per sheet x 43 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Encl: As stated above

Yours sincerely,


04-04-2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


4/4/2024

O/c

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.XXXV - 14/2023-24/ 18 /RTI
Dated Guwahati, 9 /04/2024

From : Sri S. Dhar
Registrar (Judicial) & PIO
Gauhati High Court-781001

To : The District and Sessions Judge,
Bajali / Barpeta / Baska / Biswanath / Bongaigaon/Cachar / Chirang/Charaideo/
Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat /
Hailakandi /Hojai / Jorhat /Karimganj / Kamrup (M)/ Kamrup, Amingaon /Karbi Anglong
/ Kokrajhar / Lakhimpur /Majuli/ Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur
/South Salmara / Tinsukia / Udalguri/ West Karbi Anglong

Sub: Request for information under Right to Information Act, 2005.


Ref: RTI application by Mr. Arunav Bhattacharjya, Regd. Vide ID: 242/2023-24
Dated 18/03/2024.

Sir / Madam,

With reference to the subject cited above, I am forwarding herewith a RTI application by Mr. Arunav Bhattacharjya, for taking necessary action from your end as the subject matter seems to fall under your jurisdiction. Reply, if any, may directly be sent to the applicant.


End: As stated above.

Yours faithfully,


05.04.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati
9/4/2024

Memo No. No. HC.XXXV -14/2023-24/ 19 / RTI, dated the 9 /04/2024.

Copy to:
Mr. Arunav Bhattacharjya, Ambikagiri Nagar, Zoo Road Ghy-24. He is requested to approach the abovementioned PIOs for getting the information in respect of his queries.


05.04.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati
9/4/2024



FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 09 / RTI
Dated 4 /04/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Mr. Sunil Basfore,
Vill-G.K. Road, Ward No-16,
Dhubri, P.O.-Bidyapara, Pin-783324.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 243/2023-24 dated 19/03/2024


Sir,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 260/- (Two hundred sixty) only (i.e. @ Rs. 5/- per sheet x 52 sheets) by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

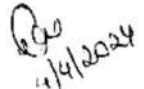
Further, you are informed not to share your answer sheets with third party.

Encl: As stated above

Yours sincerely,


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

04/4/2024/ Prakash Barua R
(On behalf of Sunil Basfore)


4/4/2024

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/246/ RTI
Dated 20/03/2024

To,

Mr. Pranab Kaushik,
Ward No.6, Mori Burhagaon,
Bishnu Jyoti Path, Morigaon,
P.O.- Morigaon, 782105.
E-mail: pranabkaushik89@gmail.com

A) Please refer to your I.D. Number 244/2023-24 dated 10/03/2024 addressed to undersigned regarding online access of case documents.

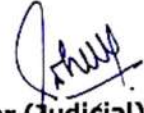
B) The information asked for is as follows.

1. Kindly note that documents sought for are part of case record and under Rule 5(e) of the Gauhati High Court (RTI) Rules, 2008, certified copies of case records are exempted from disclosure. The information are to be obtained by following the procedure prescribed (for obtaining certified copies) under the Gauhati High Court Rules, 2007.

2. & 3.

You may physically apply for certified copies of case documents at Gauhati High Court by following the procedure prescribed (for obtaining certified copies) under the Gauhati High Court Rules, 2007 and also in online mode through Gauhati High Court official website, i.e. **ghconline.gov.in** by following the link below:-
<https://ecertghc.assam.gov.in/ecertifiedcopy/public/>

However, online access of case documents is not available at present and applicant has to physically collect certified copies of case documents from the Copying Section of the Gauhati High Court.


20.03.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/ 20/ RTI
Dated 10/04/2024

To,

Mr. Laxman Sharma,
H. No-8, Durgasarobar,
Kamakhya Gate, Ghy-781009.

1. Please refer to your RTI application registered as I.D. Number 237/2023-24 dated 14/03/2024 addressed to undersigned seeking miscellaneous information relating to filling of Registrar level post of Gauhati High Court (Principal Seat).
2. The information asked for is as follows:
 - 1). Posts of Registrar (Administration), Registrar (Vigilance) and Registrar (Judicial) in the Principal Seat are filled up by exercising Hon'ble the Chief Justice of Gauhati High Court's power conferred under Article 229 of the Constitution of India.
 - 2). Procedure adopted to fill up the post of Registrar (Establishment) is whenever vacancy arises, the post is to be filled up by way of promotion, the feeder cadre being the Joint Registrar. It may be mentioned herein that pursuant to the sanction of the post of Registrar (Establishment) by the State Government vide letter No. JDJ.260/2015/16 dtd. 10.8.2015, the former Hon'ble Chief Justice (Acting), vide order dtd. 13.8.2015 was pleased to direct to fill up the said newly created post of Registrar (Establishment) by way of promotion from the cadre of Joint Registrar (Class IA) in the High Court Service (i.e., from Ministerial Stream and Stenographer Stream). The criteria for promotion of Officers and staff to the next higher post are laid down in the Notification, copy of the note-sheets, orders of competent authority, Minutes of the DPC/Judges, Zone of consideration; Committee etc. can be furnished on payment.




3. The posts of Registrar in the Outlying Benches of Gauhati High Court at Kohima, Aizawl and Itanagar are filled up from the respective cadre of State Judicial Service (Grade-I).

With regards to the filling up the post of Joint Registrar, Deputy Registrar and Assistant Registrar in the Outlying Benches of Gauhati High Court at Kohima, Aizawl and Itanagar, copy of the note-sheets, orders of competent authority, Minutes of the DPC/Judges, Zone of consideration, Committee etc. can be furnished on payment.

4. With regards to the said query, copy of the gradation list of officers and staff pertaining to the Kohima Bench and Aizawl Bench of Gauhati High Court, can be furnished on payment.

3. Photocopies of sought for information, are ready to be provided as per your request. You are to pay cost of document Rs. 855/- (Rupees Eight fifty five) only (i.e. @ Rs. 5/- per sheet x 171 sheets), by Cash/ Pay Order / DD, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008.

Encl: As stated above


10-04-2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.